

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5372
ANSWERED ON:29.04.2013
ROAD ACCIDENTS ON NATIONAL HIGHWAYS
Karunakaran Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of accidents have been reported on National Highway Nos. 8, 24 and 58 during the last three years and the current year;
- (b) if so, the details thereof, NH-wise along with the reasons therefor; and
- (c) the action being taken by the Government to prevent these accidents on the said NHs?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Road accident data is compiled in the Ministry in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). In this format, specific NH-wise data of road accidents is not compiled. The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents (77.5%). Some of the other factors responsible for road accidents are as under:

Fault of pedestrian 2.4% Fault of cyclist 1.3% Defect in road conditions 1.5% Defect in condition of motor vehicle 1.6% Weather condition 1.0% All other causes 14.8% Includes Fault of Driver of other vehicles, Fault of Passengers, Poor light condition, Falling of boulders, Neglect of civic bodies, Stray animals, other causes and causes not known.

(c) The Ministry has taken the following steps to minimize road accidents in the country:-

- i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.
- iii) The Ministry has adopted a multi-pronged strategy to address the issue of road safety based on four E's of Road Safety viz.(i) Education(ii) Enforcement(iii) Engineering (roads as well as vehicles) and(iv) Emergency care.
- (iv) Road safety has been made an integral part of road design at the planning stage.
- (v) Road Safety Audit of selected stretches of National Highways/Expressways.
- (vi) Establishment of driving training institutes.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror.
- (viii) Publicity campaigns on road safety awareness.